

THE MINISTER OF ENERGY (SHRI P RAMACHANDRAN) (a) and (b) Yes, Sir, the main features of the Report are given in the Statement

(c) Government do not consider it advisable to go ahead with the proposal to set up a coal conversion plant at this stage

Statement

1 After examining various technologies for conversion of coal to oil the Group has concluded that for Indian coals, gassification followed by processing of gas to synthetic fuel adopted for the maximum production of middle distillates (diesel oil and kerosene) may be favoured

2 It has recommended the location of such a plant in Raniganj Coalfields followed by another plant at Singrauli

3 The estimated capital outlay for such a plant capable of producing 1 million tonnes of synthetic crude per year has been mentioned as approximately Rs 700 crores Foreign exchange component of the project will be around Rs 150 crores

4 The Group has recommended development of suitable catalysts to attain self-sufficiency

5 The Group has also recommended installation of several low temperature carbonisation plants for producing domestic coal to replace kerosene and LPG The by-product could be pooled for recovery of chemicals or for hydrogenation to produce synthetic fuel

Efforts for another meeting between Phizo and the Prime Minister

1240 **SHRI SHANKERSINHJI VAGHELA**
SHRI YASHWANT BOROLE

Will the Minister of HOME AFFAIRS be pleased to state

(a) whether it is a fact that the Union implies India accepting interna-

rebels have been trying hard for a second meeting between the Prime Minister, Shri Morarji Desai and the self exiled rebel leader, Mr Phizo,

(b) whether some top ranking underground Naga rebel leaders met the Governor Shri L P Singh in this regard,

(c) whether the Naga rebel leaders had told the Governor that there has been a change of heart on the part of Mr Phizo, and

(d) the reaction of Government to the proposal of the underground rebel Naga leaders?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL)

(a) A resolution adopted by the Nagaland Peace Council on 21st July 1977 unanimously expressed that a second meeting between the Prime Minister and Shri Phizo be arranged as early as possible

(b) Some ex-underground leaders had met the Governor on 27th September 1977 and 24th October, 1977 They however did not make any formal proposal for a second meeting between the Prime Minister and Shri Phizo

(c) They made no such positive statement

(d) The Government have no reasons to believe that there has been any change in the rigid attitude of Shri Phizo

Chandbali Port in Balasore, Orissa

1241 **SHRI JANA BAIRAGI** Will the Minister of SHIPPING AND TRANSPORT be pleased to state

(a) whether Chandbali in Balasore District of Orissa, was a natural port which used to meet the navigational demands during the British rule,

(b) whether due to lack of governmental initiative, it was not possible even to make use of it as a minor port,

(c) whether looking at the situation of the place and the vast hinterland lying, immediate steps would be taken to undertake the project to open up economic avenues of the industrially backward districts of Balasore; and

(d) if so, what appropriate action has been taken for it?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) The State Government have reported that the port was being used up to 1960-61 for loading/unloading of small coastal vessels. Due to development of railway facilities along the east coast, the traffic at the port was reduced considerably and the port fell in disuse.

(b) to (d). The executive responsibility for development of minor ports vests with the State Government. The State Government have reported that availability of traffic at Chandbali is doubtful even though the port has technical potential for development. They have also advised that a fishing harbour complex is coming up at Dhamra, very near Chandbali.

Maharashtra—Karnataka boundary dispute

1242. SHRI K. MALLANNA:
SHRI EDUARDO FALEIRO:
SHRI C. K. JAFFER
SHARIEF:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any initiative has been taken by the Prime Minister to solve the border dispute between Maharashtra and Karnataka;

(b) whether any meeting of the Maharashtra, Karnataka and Goa, Chief Ministers has taken place in this connection; and

(c) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) While Government have every desire that the disputes should be resolved as early as possible, the present may not be the opportune time to take up this matter unless the State Governments concerned come up with mutually acceptable proposals.

(b) Government have no information in this regard.

(c) Does not arise.

उन नेताओं एवं विख्यात व्यक्तियों की सूची
जिनके उपदेशों का प्रसारण किया
जाता है।

1243. श्री ओम प्रकाश त्यागी :
क्या सूचना और प्रसारण मंत्री यह धताने की
कृपा करेंगे कि :

(क) जिन राष्ट्रीय नेताओं एवं विख्यात व्यक्तियों की स्मृति में विशेष अवसरों पर आकाशवाणी से उनको जीवन्तियों एवं उपदेशों को प्रसारित किया जाता है उनकी सूची क्या है ;

(ख) क्या सरकार अनुभव करती है कि वह सूची अधूर्ण है, क्योंकि उसमें महापुरुषों के नाम नहीं हैं; और

(ग) क्या सरकार सूची को पूरा करने के लिए उसमें स्वामी दयानन्द जैसे अन्य महापुरुषों के नाम, जिन्होंने भारत के पुनर्जागरण तथा उत्थान के लिए कार्य किया सम्मिलित करेगी ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण अडवाणी) : (क) सूची सदन की मेज पर रख दी गई है।

(ख) और (ग), जी हां। सूची का पुनर्विलोकन किया जा रहा है